

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III**

**C.P. 63 (ND)/08**

**IN THE MATTER OF:**

**Boortmalt N.V. M/s. Agya Boortmalt Limited**

**.....PETITIONER**

**SECTION :**

**Under Section 397/398**

**Order delivered on 27.7.2017**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner/applicant** : Mr. Anil Agarwalla, Advocate  
Mr. Jisnu Chowdhury, Advocate  
Ms. Neha Sharma, Advocate

**For the Respondents** : Mr. Krishnendu Datta, Advocate  
Mr. Ravi Singhania, Advocate  
Mr. Abhishek Kumar, Advocate  
Ms. Arushi Gupta, Advocate  
Mr. Sarvapriya Mukherjee, Advocate  
Mr. Varun Kapoor, Advocate

**ORDER**

Learned Counsel for the parties are present. Ld. Counsel for the petitioner concluded his arguments at length. At the request of the Ld. Counsel for the respondents, the matter is adjourned to 08.8.2017 for their arguments.

List on 08.8.2017.



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**

Surjit  
27.7.2017